

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 615
IB-687/ND/2021

IN THE MATTER OF:

M/s. Uniworld Telecom Ltd.

...PETITIONER

Vs.

M/s. Asia Telecom Pvt. Ltd.

...RESPONDENT

Section

U/s 9 of IB Code, 2016

Order delivered on 24.05.2023
(Virtual Hearing)

Coram:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:Mr. Mrityunjay Kumar, Advocate
in IA 1694/2023

For the Respondent/Corporate Debtor :

ORDER

Due to paucity of time, matter is adjourned to **10.07.2023**.

Sd/-
(COURT OFFICER)